

**CITY CIVIL AND SESSION COURT MUMBAI  
IN THE COURT OF HHJ. SHRI. M. M. UMAR  
COURT 22 ADDL SESSIONS JUDGE  
Criminal Cause List Dated 08-07-2020**

---

<b>S.No.</b>	<b>Case Type</b>	<b>Case No.</b>	<b>Title</b>	<b>Name of Advocate</b>
<b>HEARING</b>				
1	SEBI SPL CASE	100462/2014	Securities and Exchange Board of India Vs Ms Om Investment	Sharad Bansode
2	SEBI SPL CASE	100021/2015	Securities and Exchange Board of India Vs Anil Agarwal	Sharad Bansode
3	SEBI SPL CASE	100123/2015	Securities and Exchange Board of India Vs Kamlesh J. Shroff, and 8 others.	
4	SEBI SPL CASE	100182/2015	Securities and Exchange Board of India Vs Prakash Gaggar	
5	SEBI SPL CASE	100244/2015	Securities and exchange Board of India Vs Shree Parshwas Finance	
6	SEBI SPL CASE	100003/2019	SEBI Vs TJR SONS LIMITED AND ORS.03	PP

---